

9

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/173/2016  
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman  
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

|                                 |                           |  |
|---------------------------------|---------------------------|--|
| Vijaya Prashanth S.             | counsel for petitioner.   |                                        |
| T.v.P. Sai Vilhan               | Counsel for R3            |                                       |
| Mr Hari Shankarmani             |                           |  |
| /Rashika Kumar G                |                           |  |
| for                             |                           |  |
| S. Ramasubramanian & Associates | counsel for R1, 2, 4 to 7 | <br>S. Ramasubramanian &<br>Advocates |

**ORDER**

Counsel for petitioner present. Counsel for R1, R2, R4 to R7 and counsel for R3 are present. Counsel for petitioner filed rejoinder and served copy of the same to the other side. Time extended at request for the respondents for filing sur rejoinder, if any. Put up on **07.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)